


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CPNo.90/BB/17	-	Hearing	14	Suretex Prophylactics (India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Suman Bgoda 9148089904		

Counsel for petitioner is present. She reported that she would file memo for withdrawal as the present petition is filed within three months from the date of AGM.

For filing withdrawal memo, list it on 18.09.2017.

  
MEMBER (J)

  
MEMBER (T)